

**HIGH COURT OF ANDHRA PRADESH
COMMERCIAL DATA STATISTICS FOR THE MONTH OF SEPTEMBER, 2024**

Form 1

List of cases e-filed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate E-mail ID	Date of Registration	Date of e.filing
1	High Court of Andhra Pradesh	--	--	--	--	--	--	--

Form 2

List of cases in which e-Payment of Court fees was made during the month

Sr. No	Court	District	Case No.	Petitioner name vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No	Court	District	Case No.	Petitioner name Vs. Respondent name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High court of Andhra Pradesh	--	--	--	--	--

Form 5**List of cases in which Case Management hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court of Andhra Pradesh	--	--	--	--	--	--

Form 6

Contested commercial cases disposed during the month

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of Execution of Degree	Number of days for execution of decree from date of decision	Act Section
1	High Court of Andhra Pradesh	--	ICO MAO A No. 3 of 2024	Oldendorff Carriers GMBH and CO KG Vs. 1) Rashtirya Ispat Nigam Ltd 2) Adani Gangavarm Port Ltd	Sai Sanjay Suraneni	12-02-2024	No	19-09-2024	220	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
2	High Court of Andhra Pradesh	--	ICO MAO A No. 7 of 2024	Trillion Rise Pte Ltd Vs. 1) Rashtirya Ispat Nigam Limited RINL 2) Gangavarm Port Limited GPL	Vivekanda Ramineni	01-05-2024	No	11-09-2024	133	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
3	High Court of Andhra Pradesh	--	ICO MAO A No. 8 of 2024	Tata NYK Shipping Pte Ltd Vs. 1) Rashtirya Ispat Nigam Limited RINL 2) Adani Gangavarm Port Limited AGPL	Vivekanda Ramineni	01-05-2024	No	05-09-2024	127	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C

4	High Court of Andhra Pradesh	--	ICO MAO A No. 9 of 2024	Tata NYK Shipping Pte Ltd Vs. 1) Rashtirya Ispat Nigam Limited RINL 2) Adani Gangavarm Port Limited AGPL	Vivekanda Ramineni	01-05-2024	No	05-09-2024	127	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
5	High Court of Andhra Pradesh	--	ICO MAO A No. 12 of 2024	Tata NYK Shipping Pte Ltd Vs. 1) Rashtirya Ispat Nigam Limited RINL 2) Visakhapatnam Port Authority VPA	Vivekanda Ramineni	08-05-2024	No	05-09-2024	120	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
6	High Court of Andhra Pradesh	--	ICO MAO A No. 15 of 2024	Tata NYK Shipping Pte Ltd Vs. 1) Rashtirya Ispat Nigam Limited RINL 2) Adani Gangavaram Port Limited AGPL	Vivekanda Ramineni	26-06-2024	No	05-09-2024	71	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
7	High Court of Andhra Pradesh	--	ICO MAO A No. 16 of 2024	Tata NYK Shipping Pte Ltd Vs. 1) Rashtirya Ispat Nigam Limited RINL 2) Adani Gangavaram Port Limited AGPL	Vivekanda Ramineni	26-06-2024	No	05-09-2024	71	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C

8	High Court of Andhra Pradesh	--	ICO MAO A No. 17 of 2024	Tata NYK Shipping Pte Ltd Vs. 1) Rashtirya Ispat Nigam Limited RINL 2) Adani Gangavaram Port Limited AGPL	Vivekanda Ramineni	26-06-2024	No	06-09-2024	72	Dismissed as Infructuous	--	--	Order 23, Rule 1&2 of C.P.C
9	High Court of Andhra Pradesh	--	ICO MAO A No. 18 of 2024	Tata NYK Shipping Pte Ltd Vs. 1) Rashtirya Ispat Nigam Limited RINL 2) Adani Gangavaram Port Limited AGPL	Vivekanda Ramineni	26-06-2024	No	06-09-2024	72	Dismissed as Infructuous	--	--	Order 23, Rule 1&2 of C.P.C
10	High Court of Andhra Pradesh	--	ICO MAO A No. 19 of 2024	Tata NYK Shipping Pte Ltd Vs. 1) Rashtirya Ispat Nigam Limited RINL 2) Adani Gangavaram Port Limited AGPL	Vivekanda Ramineni	26-06-2024	No	06-09-2024	72	Dismissed as Infructuous	--	--	Order 23, Rule 1&2 of C.P.C
11	High Court of Andhra Pradesh	--	ICO MAO A No. 20 of 2024	Tata NYK Shipping Pte Ltd Vs. 1) Rashtirya Ispat Nigam Limited RINL 2) Adani Gangavaram Port Limited AGPL	Vivekanda Ramineni	26-06-2024	No	05-09-2024	71	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C

12	High Court of Andhra Pradesh	--	ICO MAO A No. 21 of 2024	Tata NYK Shipping Pte Ltd Vs. 1) Rashtirya Ispat Nigam Limited RINL 2) Adani Gangavaram Port Limited AGPL	Vivekanda Ramineni	13-08-2024	No	06-09-2024	24	Disposed of as Infructuous	--	--	Order 23, Rule 1&2 of C.P.C
13	High Court of Andhra Pradesh	--	ICO MAO A No. 22 of 2024	Tata NYK Shipping Pte Ltd Vs. 1) Rashtirya Ispat Nigam Limited RINL 2) Adani Gangavaram Port Limited AGPL	Vivekanda Ramineni	13-08-2024	No	06-09-2024	24	Disposed of as Infructuous	--	--	Order 23, Rule 1&2 of C.P.C
14	High Court of Andhra Pradesh	--	ICO MAO A No. 23 of 2024	Challenge Trading SA Vs. 1) General Shipping Services Ltd 2) Shiva Cement Ltd 3) Adani Gangavaram Port Pvt Ltd	Sai Sanjay Suraneni	13-08-2024	No	19-09-2024	37	Withdrawn	--	--	Order 23, Rule 1&2 of C.P.C
15	High Court of Andhra Pradesh	--	ICO MAO A No. 24 of 2024	M/s Adani Shipping Pte Ltd Vs. 1) Rashtriya Ispat Nigam Ltd 2) Adani Gangavaram Port Ltd 3) Visakhapatnam Port Authority	Sai Sanjay Suraneni	28-08-2024	No	06-09-2024	9	Dismissed as Infructuous	--	--	Order 23, Rule 1&2 of C.P.C

16	High Court of Andhra Pradesh	--	ICO MAO A No. 25 of 2024	Norvic Shipping Asia Pte Ltd Vs. 1) Rashtriya Ispat Nigam Ltd RINL 2) Visakhapatnam Port Authority	Vivekanda Ramineni	28-08-2024	No	05-09-2024	8	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C
17	High Court of Andhra Pradesh	--	ICO MAO A No. 27 of 2024	Tata NYK Shipping Pte Ltd Vs. 1) Rashtriya Ispat Nigam Ltd RINL 2) Visakhapatnam Port Authority VPA	Vivekanda Ramineni	28-08-2024	No	05-09-2024	8	Closed No Costs	--	--	Order 23, Rule 1&2 of C.P.C

Form 7

Summary of Commercial Cases during the month

Sr. No	Court	District	Total no. of cases pending on the 1 st day of the month	Total no. of cases instituted during the month	Total no. of cases disposed during the month	Total no. of cases pending at the end of the month
1	High Court of Andhra Pradesh	--	149	4	17	136